

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 109

CP(IB) No. 249/Chd/Hry/2021

IN THE MATTER OF:

Wen Parker Logistic (India) Pvt. Ltd.

...Petitioner/ Operational Creditor

Vs.

Orient Craft Ltd.

...Respondent/ Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 24.04.2024

CORAM:

SH. L. N. GUPTA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : None

For the Respondent : Mr. Raghav Kakkar, Advocate

ORDER

Despite repeated calls, no one has appeared on behalf of the petitioner.

The present petition bearing CP(IB) No. 249/Chd/Hry/2021 is **dismissed for non-prosecution.**

Files be consigned to the record room.

-sd-
(L. N. GUPTA)
MEMBER (T)

-sd-
(HARNAM SINGH THAKUR)
MEMBER (J)

SM